

THE HIGH COURT OF MEGHALAYA  
SHILLONG

HCM.II/205/2018-RECT/ 84

Dated : 15-May-2019

NOTICE

Recruitment to the post of ELECTRICIAN

Reference: Advertisement No.HCM.II/98/2015-Estt/5516 dated 1<sup>st</sup> November,2018

This is for general information that the applications of the candidates whose names are listed below in respect of the above mentioned post are proposed to be rejected for the reason (s) mentioned against their names

Objections if any, should be **filed** so as to reach the undersigned, on or before the **27-May-2019**, failing which the rejection shall be treated as final.

Application Code	Name of Candidate	Reason(s)
N006W300635X0001	SHRI. AIBORLANG THANGKHIEW	TRADE CERTIFICATE NOT MENTIONED
N006W300613X0001	SHRI. AJAY KUMAR	TRADE CERTIFICATE NOT MENTIONED
N006W030407X0001	SHRI. MANGKARA KHARSATI	TRADE CERTIFICATE NOT MENTIONED
N006W300241X0001	SHRI. OBENSON KHONGJOH	TRADE CERTIFICATE NOT MENTIONED
N006W300390X0001	SHRI. ORLANDO LYNGDOH NONGPYIUR	TRADE CERTIFICATE NOT MENTIONED
N006W300395X0002	SHRI. APHAEL THAM	TRADE CERTIFICATE NOT MENTIONED
N006W300338X0002	SHRI. RICKY HERBERT LYNGDOH NONGBRI	TRADE CERTIFICATE NOT MENTIONED
N006W300594X0002	SHRI. PIARLIN SNAITANG	TRADE CERTIFICATE NOT MENTIONED
N006W300369X0003	SHRI. JONA FREDRICK WAHLANG	OVERAGED
N006W028838X0003	SHRI. RISHANROY NONGBRI	TRADE CERTIFICATE NOT MENTIONED
N006W300535X0004	SHRI: JESPARFIELD LYNGNDOH	TRADE CERTIFICATE NOT MENTIONED
N006W092115X0006	SHRI. BADAPBOR MYLLIEM UMLONG	OVERAGED
N006W081610X0007	SHRI. WANLAMBOK NONGKYNRIH	TRADE CERTIFICATE NOT MENTIONED
N006W028991X0009	SHRI. NICHOLAS SUIAM	TRADE CERTIFICATE NOT MENTIONED
N006W300164X0010	SHRI. LADKI CHULLET	TRADE CERTIFICATE NOT MENTIONED
N006W034167X0011	SHRI. JAMES WANJOP KURBAH	TRADE CERTIFICATE NOT MENTIONED
N006W061927X0015	SHRI. SHANBORFULL WANNIANG	TRADE CERTIFICATE NOT MENTIONED

Application Code	Name of Candidate	Reason(s)
N006W029501X0018	SHRI. WANSHALISSTAR WAHLANG	TRADE CERTIFICATE NOT MENTIONED
N006W019879X0019	SHRI. SAMBOR LANDERSON SUN	TRADE CERTIFICATE NOT MENTIONED



**REGISTRAR**

**High Court of Meghalaya**

**Shillong**

**Memo HCM.II/205/2018-RECT/84-A**

**Dated Shillong, 14-May-2019**

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